NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on Friday 09th February, 2024 at 02.30 p.m. ;

Ι

The Division Bench comprising of the Hon'ble Shri. Justice Vinay Joshi (at Nagpur) and the Hon'ble Shri. Justice Valmiki Sa Menezes (at Goa) will take up the APPCO No. 01/2024 for Speaking to Minutes in Confirmation Case No. 01/2023 with Criminal Application (Appeal) No. 100 of 2023, for Orders , through Video Conferencing.

II

Soon after the Division Bench work is over, the Hon'ble Shri Justice Bharat P. Deshpande and the Hon'ble Shri Justice Valmiki Sa Menezes will take up the extant judicial assignment pertaining to Special Division Bench.

High Court of Bombay at Goa, Porvorim, Goa

> Sd/-(Dinesh R. Shetty) Registrar (Administration) I/c Registrar (Judicial)

Date : 08.02.2024



HIGH COURT OF BOMBAY, NAGPUR BENCH DAILY MAIN CAUSELIST For Friday The 9th February 2024

COURT NO. IN-CHAMBER-C DIVISION AT 2:30 PM

V. C. ARRANGEMENT FOR ADVOCATES / PARTY APPEARING IN-PERSON IF ANY WOULD BE IN COURT HALL "DD"

Zoom Meeting Link :https://zoom.us/j/3749710360?pwd=d2xvU0tjaEFkT09vbTBxTU5DNkpydz09&omn=989190642 69

> Meeting ID: 374 971 0360 Passcode: 1234

HON'BLE SHRI JUSTICE VINAY JOSHI HON'BLE SHRI JUSTICE VALMIKI SA MENEZES

FOR ORDERS AT 2.30 P.M. IN CHAMBER THROUGH VIDEO CONFERENCING

1	CONF/1/2023	THE STATE OF MAH. THR. PSO PS HINGNA NAGPUR VS RAJU S/O CHHANNULAL BIRHA	ADV.APP	ADV.SUMIT G JOSHI ADV.(APPOINTED)

FOR ORDERS ON APPCO/01/2024 FOR SPEAKING TO MINUTES. [CONF/01/2023 (D)]....A/W APPEAL/100/2023 (D)

wt2 APEAL/100/2023	RAJU S/O. CHHANNULAL	ADV.SUMIT G JOSHI	ADV.APP FOR R
	BIRHA	ADV.APPOINTED	STATE
	VS THE STATE OF MAH. THR. ITS PSO, PS HINGNA, TQ. AND DIST. NAGPUR.		